

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6002
ANSWERED ON:30.04.2015
ALLOCATION OF COAL BLOCKS TO FERTILIZER PSUS
Rajoria Dr. Manoj

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any proposals for giving coal blocks to fertilizer Public Sector Undertakings (PSUs) in the country, if so, the details thereof;
- (b) whether the Government is considering for listing fertilizer sector in the priority list for coal block allocation; and
- (c) if so, the details thereof and if not, the action taken by the Government on the States' proposals?

Answer

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c): Proposals have been received in the Ministry of Coal for giving coal blocks to fertilizer Public Sector Undertakings (PSUs) in the country.

Production of syn-gas obtained through coal gasification (underground and surface) and coal liquefaction were included as end uses as per the powers conferred by item (4) of sub-clause (iii) of clause (a) of Sub Section (3) of Section 3 of the Coal Mines (Nationalisation) Act, 1973.

In addition, Captive Power is already a specified end use under the provisions of Coal Mines (Special Provisions) Act, 2015. Fertilizer Public Sector Undertakings may apply for the coal mines accordingly.